

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/ 2555 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the th 29 July, 2020.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCG.6/20/PJ/220/2020 dtd. 27.07.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days i.e. on 31.07.2020, 03.08.2020 & 04.08.2020 along with station leave permission w.e.f. the morning of 31.07.2020 till the evening of 04.08.2020, has been granted, subject to adherence to Lockdown protocols.

The Principal Judge, Family Court-III, Kamrup(M), Guwahati shall be in charge of your Court and office in your absence.

Yours faithfully,

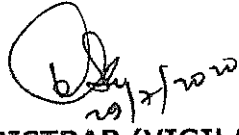
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/²⁵⁵⁷2556- /A, dated 29.7.2020

Copy to:

1. The Principal Judge, Family Court-III, Kamrup(M), Guwahati .
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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